



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	I.A.(Civil)/719/2024 IN WP(C) 316/23 (D/O), BY SLIP in WP(C)/316/2023	JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024

24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOOND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	Crl.A./165/2016 BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
2	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
3	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
4	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

5	WITH Crl.A./264/2016 I.A. (CRL) 344/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
6	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
7	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
8	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
9	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
10	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
11	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
12	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
13	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024

8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(Civil)/543/2024 BY SLIP, FIXED in WP(C)/3044/2023	PRADIP KR. BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. J AHMED MR R A AHMED MR M AHMED	MR. T J MAHANTA MD. S ALOM SC, BTC SC, FOREST
	WITH WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
17	WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
18	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIR	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024

12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
20 Cont.Cas(C)/153/2023 B/O	KODBANU BIBI Versus KEERTHI JALLI	MR. L R MAZUMDER MR. A ISLAM	
ORDERS			
21 Review.Pet./125/2023 CAVT. NO.12392/023, BY SLIP, IN WP(C)/3053/2022 (D/O), WITH CAVT. 1239/2023	PIYAR ALI SARKAR Versus NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024

21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

5	WP(C)/2291/2023	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA MR. H R DAS	SC, OIL SC, K A A C
---	---------------------------------	---	--	------------------------

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024

26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
16	RSA/175/2009	SRI MADHUSUDAN MAHANTA Versus UNITED INDIA INSURANCE CO. LTD. and 4 ORS	MR.P P BARUAH MR.N BORAH MR.R SARMA	MRS.U DUTTA MR.S DUTTA
17	MACApp./199/2020	ORIENTAL INSURANCE CO LTD Versus SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH
MOTION				
18	CRP(IO)/132/2024 B/O	MD. TAUHID ALI AND ANR Versus MD. BABUL ALI AND 10 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	
ADMISSION				
19	FAO/26/2024 FIXED	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR G N SAHEWALLA MR H K SARMA MR. P DEKA MS K BHATTACHARYYA MS K SARMA	
	WITH I.A.(Civil)/1148/2024 in FAO/26/2024	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR G N SAHEWALLA MR H K SARMA MR. P DEKA MS K BHATTACHARYYA MS K SARMA	

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024

9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
5 Crl.Pet./1035/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. N SHARMA	MR. A K BHUYAN (R2) MS. A CHETIA (R2) MR. M BORAH (R2) MS S SARMA HAZARIKA (R2) MS. Y S PHOM (R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024

24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOOND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	AB/18/2024 FIXED	GOLAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
19	Crl.Pet./432/2024 FIXED	SANJAY JAIN Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR. S NAG MR P P PHUKAN MS. D B GOHAIN	PP, ASSAM
20	Crl.Pet./449/2024 FIXED	BIMALANGSHU BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
BAIL HEARING (BA)				
21	Bail Appln./4501/2023 FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM
22	Bail Appln./870/2024 FIXED	NUREJA BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
BAIL HEARING				
23	AB/309/2024 FIXED	ZIABUR RAHAN @ JIYABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS A BEGUM MR. A HOQUE	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR A DEKA MR S A BARBHUYAN PP, ASSAM
ORDERS				
24	I.A.(Crl.)/365/2024 FIXED in Bail Appln./879/2024	DEBALINA PHUKAN Versus THE STATE OF ASSAM,	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR G BARGAYARY MR S J CHOUDHURY U DOLEY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
11	Crl.Pet./459/2024 B/O	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/873/2024 FIXED	TRISHNA BORA Versus THE STATE OF ASSAM	MS P.HAZARIKA MR D MEDHI MS A.DAS	PP, ASSAM
<u>ORDERS</u>				
13	I.A.(Crl.)/370/2024 B/O in AB/858/2024	KURBAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	WITH AB/858/2024	KURBAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024

8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Saturday,20th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA****COURT NO: 24****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
29	Crl.Pet./848/2016 (AT 2:00 PM)	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR. D.S. DEKA MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	MR. D DAS PP, ASSAM(R1)
DELIVERY OF ORDER				
30	Bail Appln./835/2024 BY SLIP	MAJINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI	SC, NCB
MOTION				
31	Crl.Pet./416/2024 B/O	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
32	Crl.Pet./419/2024 B/O	MUBARAK ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
33	Crl.Pet./423/2024 B/O	MUSTAFIJUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
34	Crl.Pet./451/2024 B/O	IMAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
35	Crl.Pet./452/2024 B/O	HIBZUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM

36	Crl.Pet./453/2024 B/O	TAIJUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
37	Crl.Pet./454/2024 B/O	ANUWAR HUSSAIN Versus THE SATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
38	Crl.Pet./455/2024 B/O	ARFAT ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM

BAIL HEARING (BA)

39	Bail Appln./1124/2024 FIXED	NAJRUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
----	--	---	--	-----------

BAIL HEARING

40	AB/1012/2024 FIXED	SANTOSH KUMAR CHOUDHURY Versus THE STATE OF ASSAM	MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
----	---------------------------------------	--	---	-----------

ORDERS

41	I.A.(Crl.)/298/2024 FIXED in AB/728/2024 WITH AB/728/2024	MAMANI DEKA Versus THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE MR B SARKAR	PP, ASSAM
		MAMANI DEKA Versus THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024

17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
21)	MR. R C PAUL	18-04-2024	To	20-04-2024
22)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
23)	MR. B D DEKA	18-04-2024	To	22-04-2024
24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024
28)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
29)	MR. S CHETIA	20-04-2024	To	30-04-2024
30)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
31)	MR B ACHARYYA	20-04-2024	To	15-06-2024
32)	MR A KALITA	25-04-2024	To	25-04-2024